

decision, if any, will be examined after receipt of audited statements of accounts from AVARD. AVARD has been asked to submit their audited statement of accounts immediately.

Paid up Capital Hindustan Lever

4127. SHRI INDRAJIT GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether Hindustan Lever was started in the year 1933 with a paid-up capital of just Rs. 1 lakh and today the paid-up capital of the company is more than Rs. 2196 lakhs;

(b) whether Rs. 1486.36 lakhs of the paid-up capital which has mostly come through capitalisation of profit by issuing bonus shares is held by Uni-lever;

(c) whether paid-up capital i.e. Rs. 1036.33 lakhs of Uni-lever consists of the bonus shares accrued to it and this is about 72 per cent of the paid-up capital;

(d) whether this made up entirely by the bonus shares issued to the parent company by a subsidiary in India M/s. Hindustan Lever; and

(e) whether bonus shares have already been issued about 20 times and even now Government are under pressure from the company to capitalise its profits through the issue of bonus shares; if so, the decision?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (e). M/s. Lever Brothers (India) Private Limited, was incorporated in India in 1933. The capital of this company in 1933/34 was Rs. 28 lakhs. As on 31st December, 1981 the total paid up share capital of M/s. Hindustan Lever Limited is Rs. 2916.39 lakhs of which Rs. 1487.36 lakhs is held by M/s. Unilever PLC. U.K. It is not correct that the paid up share capital of Uni-lever is made up entirely by the bonus shares issued because out of total share capital of Rs. 2916.39 lakhs, Rs. 2086.25 lakhs is by way of capitalisation of ac-

cumulated profits and share premium. Of the Rs. 1487.36 lakhs held by Uni-lever Rs. 1214.92 lakhs consists of bonus shares accrued to it which is about 41.66 per cent of the total paid up capital of the Indian company. The company has issued bonus shares 5 times after becoming a public limited company on 27-10-1956 and also issued bonus shares 12 times before conversion into a public company.

No application for further issue of bonus shares is at present under consideration of Government.

बंदूक, रिवाल्वर, पिस्तौल और राइफलों कारतूसों का आयात:

4128. श्री नरसिंह मकवाना : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विदेशों से बंदूक, रिवाल्वर पिस्तौल और राइफलों के कारतूस आयात करने के लिए अनुमति देने में सरकार का क्या आशय है ;

(ख) गत वर्ष देश में कुल कितनी मात्रा में तथा कितने मूल्य की ऐसी सामग्री आयात की गई; और

(ग) क्या सरकार के ध्यान में यह बात आई है कि ऐसी आयातित सामग्री समाज विरोधी तत्वों के हाथों पड़ जाती है और यदि हां, तो सरकार ने इसको रोकने के लिए क्या कदम उठाये हैं ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री शिवराम वी० पाटिल) : (क) घरेलू मांग को पूरा करने के लिए उल्लिखित गोला-बारूद के आयात की व्यवस्था की गई है।

(ख) 1981-82 के आयात आंकड़ अभी उपलब्ध नहीं हैं।

(ग) सरकार को कोई जानकारी नहीं है।